

2

2.6.2004
MA 988/2004 in OA 908/2003

Present: Shri S.C.Sharma, counsel for applicants in OA

Shri M.M.Sudan, counsel for respondents in OA

MA 988/2004

In view of the holding of DPC by the respondents
as compliance of the direction (ii) contained in the
order dated 28.11.2003, MA-988/2004 has rendered
infructuous and is accordingly disposed of.

h

(Shanker Raju)
Member (J)

/sunil/

S. K. Naik
(S. K. Naik)
Member (A)